

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 225
(IB)-1014(ND)2020

IN THE MATTER OF:

L & T Finance Limited

...

Applicant/Petitioner

Versus

Neeraj Singhal

...

Respondent

Under Section: 95(1)

Order delivered on 23.02.2021

CORAM:

**SHRI ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

ORDER

Renotify on 26.02.2021.



**(T.S SINGH)
COURT OFFICER**